

Contested commercial cases disposed during the month of October-2023

| Sr. No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Insitution Mediation did not take place | Date of Pre-Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | Number of days for execution of decree from | Act Section |
|---------|--|----------|-----------------------|---|--------------------------------------|----------------------|--|----------------------|-------------------|--|-----------------------------|---|---|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | CS COMM-874/2022 | RAVINDER KUMAR WADHWA VS. MUNICIPAL CORPORATION OF DELHI | S.K. SINGH AND SANJEET MALIK | 11.03.2022 | No | 03.10.2023 | 571 | Contested | ----- | ----- | Suit for Recovery |
| | | | CS COMM-2653/2022 | PARVEEN KUMAR VS MUNICIPAL CORPORATION OF DELHI | S.K. SINGH AND SANJEET MALIK | 09.12.2022 | No | 04.10.2023 | 299 | Contested | --- | --- | Suit for Recovery |
| | | | CS COMM-299/2019 | SHASHI GARG VS. RENU GARG | M.U. REHMAN AND B.N. GAUR | 08.03.2019 | No | 06.10.2023 | 1673 | Contested | ----- | ----- | Suit for Recovery |
| | | | CS COMM-5352/2021 | BHARAT TOMAR VS GOLDRATT CONSULTING INDIA PVT. LTD. | S.S. TOMAR AND RAJESH KANDARI | 17.12.2021 | No | 18.10.2023 | 670 | Contested | ----- | ----- | Suit for Recovery |
| | | | OMP COMM-119/2022 | MEHRAB LOGISTICS AVIATION LTD. VS MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD. | M.M. HUSSAIN AND AKSHAY KUMAR | 25.08.2022 | No | 18.10.2023 | 419 | Contested | --- | --- | Petition U/s 34 of Arbitration & Conciliation Act, 1996 |
| | | | CS COMM-243/2023 | MANISH GUPTA VS. KAPIL KUMAR | SUDHIR KUMAR GUPTA AND GEETA DHINGRA | 09.02.2023 | No | 30.10.2023 | 263 | Contested | --- | --- | Suit for Recovery |
| 2 | DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | CS (COMM)/3931/2021 | PRATAP SINGH Vs KHURSHID | Sh. Manoj Kumar | 05-10-2021 | NO | 25-10-2023 | 750 | Contested | NIL | NIL | RECOVERY |
| | | | OMP (COMM.)/169/2022 | S K TIWARI Vs BANSAL CREDIT LIMITED | Sh. Charit Goyal, | 15-11-2022 | NO | 27-10-20 | 347 | Contested | NIL | NIL | 34 |
| | | | OMP (COMM.)/126/2023 | SRI VASUKI POWER SYSTEMS PVT LTD Vs CLIX CAPITAL SERVICES PVT LTD | Sh. Suman Kumar Jha | 19-07-2023 | NO | 27-10-2023 | 98 | Contested | NIL | NIL | 34 |
| | | | OMP (COMM.)/111/2023 | SAANCHIT TRANSPORT VS TATA MOTORS | Sh. A.K. Singh | 07-06-2023 | NO | 06-10-2023 | 119 | Contested | NIL | NIL | 34 |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI | CENTRAL | CS (COMM)/3208/2021 | AVNISH KUMAR V/S MCD | SATYENDRA SINGH KR | 07.09.2021 | NO | 16.10.2023 | 774 | DISMISSED | NIL | NIL | SUIT FOR RECOVERY |
| | | | OMP (I) (COMM) 1/2018 | ILFS SECURITIES SERVICE LTD V/S CONSORTIUM SECURITIES PVT LTD | ARVEENA SHARMA | 24.12.2018 | NO | 14.10.2023 | 1748 | DISMISSED | NIL | NIL | SUIT FOR RECOVERY |
| | | | CS (COMM)/2652/2022 | JAI PARKASH V/S MCD | SATYENDRA SINGH KR | 09.12.2022 | NO | 04.10.2023 | 278 | DECREE | NIL | NIL | SUIT FOR RECOVERY |
| | | | CS (COMM)/2467/2022 | RAJA GARG V/S MCD | SATYENDRA SINGH KR | 09.11.2022 | NO | 3.10.2023 | 307 | DECREE | NIL | NIL | SUIT FOR RECOVERY |

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| | | | CS (COMM)/1520/2020 | ANUPAM MATHUR VS UMESH SHARMA | ANIL KR GUPTA | 20.10.2020 | NO | 31.10.2023 | 1106 | DISMISSED | NIL | NIL | SUIT FOR RECOVERY |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | CS (COMM) 280/2019 | FAQIR CHAND VINODSH. KUMAR VS. UB FOODS PVT. TDL. | SH. ABHIJEET VIKRAM SINGH | 08.03.2019 | NO | 16.10.2023 | 1683 DAYS | CONTESTED | NIL | NIL | RECOVERY OF MONEY |
| 5 | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | Nil | | | | | | | | | | |
| 6 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | CENTRAL | Nil | | | | | | | | | | |
| 7 | MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | CS(COMM) 1502/2020 | ICICI BANK LTD. VS JITENDRA KUMAR | RAJESH KUMAR | 28.09.2018 | NA | 14.10.2023 | 1842 | CONTESTED | NA | NA | NA |
| CS(COMM) 203/2019 | | | SATYA PRAKASH & ANR VS DENA BANK | MOHIT KHANNA | 16.02.2019 | NA | 05.10.2023 | 1482 | CONTESTED | NA | NA | NA | |
| CS(COMM) 590/2021 | | | BHANU VERMA VS NDMC | VIDYA SAGAR | 17.02.2021 | NA | 04.10.2023 | 959 | CONTESTED | NA | NA | NA | |
| CS (COMM) 907/2021 | | | ISTKHAR HUSSAIN VS M/S JBC PRESS | LAXMI CHANDRA | 15.03.2021 | NA | 09.10.2023 | 938 | CONTESTED | NA | NA | NA | |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central | Nil | | | | | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | Central | CS/673/2021 | DR. ROSHAN LAL AGGARWAL VS HARYANA MEDICAL HALL & ORS | PANKAJ GUPTA | 25-02-2021 | | 17-10-2023 | 964 | CONTESTED | NIL | NIL | NIL |
| CS/4003/2021 | | | ASHOK KUMAR VS GAURAV SHARMA | P.R. KASHYAP | 08-10-2021 | | 20-10-2023 | 742 | CONTESTED | NIL | NIL | NIL | |
| CS/217/2022 | | | SHRI MANOJ KUMAR VS INDRANEEL BOSE | VIKAS SHARMA | 20-01-2022 | | 20-10-2023 | 638 | CONTESTED | NIL | NIL | NIL | |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central | CS (COMM)/5567/2021 | SHIV KUMAR Vs SUNIL | | 24-12-2021 | NO | 30-10-2023 | 675 | Uncontested | NIL | NIL | NIL |
| CS (COMM)/3370/2021 | | | ANIL KUMAR BANSAL Vs J K CONSTRUCTION AND ORS | | 16-09-2021 | NO | 31-10-2023 | 775 | Uncontested | NIL | NIL | NIL | |
| CS (COMM)/4436/2021 | | | ICICI BANK LTD Vs SHEEMA YASMIN AND ANR | | 30-10-2021 | NO | 31-10-2023 | 731 | Uncontested | NIL | NIL | NIL | |

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| | | | Execution (Comm.)/205/2022 | M/S GOPALA SALES PVT LTD Vs M/S SAVEMAX WHOLESALE CLUB PVT. LTD.THROUGH | | 20-09-2022 | NO | 25-10-2023 | 400 | Uncontested | NIL | NIL | NIL |
| | | | Execution (Comm.)/481/2023 | ARUN AGARWALA Vs PANKAJ GUPTA | | 19-09-2023 | NO | 27-10-2023 | 38 | Uncontested | NIL | NIL | NIL |
| | | | OMP (COMM.)/88/2023 | M/S G. B. EXPORTS Vs M/S SRI GANPATI ENTERPRISES | | 26-05-2023 | NO | 06-10-2023 | 133 | Contested | NIL | NIL | NIL |
| | | | OMP (COMM.)/49/2023 | M/s. PRINT LAND INDIA Vs M/S. V.K. TRADING CO. | | 03-04-2023 | NO | 19-10-2023 | 199 | Contested | NIL | NIL | NIL |
| | | | OMP (COMM.)/37/2022 | PITBULL NUTRITION INDIA PVT LTD TGROUGH ITS DIRECTOR SMT SHARMILA NATH Vs TOYOTA | | 11-03-2022 | NO | 21-10-2023 | 589 | Uncontested | NIL | NIL | NIL |
| | | | Misc DJ/312/2023 | MURTUZA GHEEWALA Vs DEEWAN CHAND OM PRAKASH | | 16-05-2023 | NO | 10-10-2023 | 147 | Uncontested | NIL | NIL | NIL |
| 11 | SH. SANJAY SHARMA DISTRICT JUDGE COMMERCIAL COURT | Central | OMP (COMM)/6/2021 | DINESH GOEL Vs ECLIFINANCE LIMITED | JITENDRA NATH PATHAK(P), | 04/02/21 | NO | 10/10/23 | 978 | DISMISSED AS WITHDRAWN | NA | NA | NA |
| | | | CS (COMM)/379/2020 | PUMA SE Vs PASSION SPORT | | 07/02/20 | NO | 11/10/23 | 1342 | COMPROMISE | NA | NA | NA |
| | | | CS (COMM)/617/2022 | ICICI BANK Vs RAJAN KUMAR TIWARI | | 17/02/22 | NO | 06/10/23 | 596 | DISMISSED AS WITHDRAWN | NA | NA | NA |
| | | | CS (COMM)/1161/2021 | ELIZABETH ADRENA Vs SANDEEP ARORA | | 31/03/21 | NO | 25/10/23 | 938 | COMPROMISE | NA | NA | NA |
| | | | CS (COMM)/2461/2021 | ICICI Bank Vs BHARDWAJ INDIA AND ANR | | 24/07/21 | NO | 13/10/23 | 811 | SATISFIED | NA | NA | NA |
| | | | CS (COMM)/1090/2023 | M/S DE NEERS TOOLS LTD Vs M/S SEWAK ENTERPRISES AND ANR | | 26/07/23 | NO | 25/10/23 | 91 | SATISFIED | NA | NA | NA |
| | | | OMP (I) (COMM)/600/2023 | HDFC BANK LTD Vs MOHD YASEEN | | 25/08/23 | NO | 26/10/23 | 62 | DISPOSED | NA | NA | NA |
| | | | CS (COMM)/4518/2021 | ICICI BANK LTD Vs PRAMOD KUMAR DEEPAK | | 02/11/21 | NO | 18/10/23 | 715 | DISMISSED AS WITHDRAWN | NA | NA | NA |
| | | | CS (COMM)/5212/2021 | ICICI BANK LTD Vs ROYAL BHARTIYA BUILDINFRA PVT LTD AND ANR | | 10/12/21 | NO | 17/10/23 | 676 | DISMISSED AS WITHDRAWN | NA | NA | NA |

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| | | | CS (COMM)/5506/2021 | ICICI BANK LTD Vs MAN SINGH | | 23/12/21 | NO | 30/10/23 | 676 | COMPROMISE | NA | NA | NA |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | Central | OMP COMM-120/2019 | Ved Prakash v/s M/s Gupta Saree | NOT AVAILABLE | NOT AVAILABLE | NO | 04.10.2023 | 1409 | Contested | NIL | NIL | APPLICATION U/S 34 OF ARBITRATION & CONCILIATION |
| | | | OMP COMM-97/2021 | CAFT ACADEMY V/S INIDA EDUCATION | NOT AVAILABLE | NOT AVAILABLE | NO | 14.10.2023 | 668 | Contested | NIL | NIL | APPLICATION/OBJECTIONS U/S 34 OF ARBITRATION & |
| | | | OMP COMM-47/2020 | PALMPRR VIJAY V/S AAKASH EDUCATION | NOT AVAILABLE | NOT AVAILABLE | NO | 14.10.2023 | 1188 | Contested | NIL | NIL | APPLICATION U/S 34(2) OF ARBITRATION & CONCILIATION |
| 13 | SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT | Central | Nil | | | | | | | | | | |
| 14 | SH. DINESH BHATT, DISTRICT JUDGE, COMMERCIAL COURT-01 | West | CS (COMM)/262/2022 | SH VINEET AGGARWAL Vs M/S ROOHANI ENGINEERING WORKS | ABHISHEK KUMAR(P), | 05-04-2022 | no | 10-10-2023 | 553 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/688/2021 | M/S HI TECH PIPES LTD AR GURMEET SINGH Vs ROHTAS AGGARWAL PROP M/S ARNAV STEELS | RAHUL SHARMA(P), | 22-12-2021 | no | 12-10-2023 | 659 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/977/2022 | M/S MRB STEEL INDUSTRIES Vs M/S SIVA SAI ENGINEERING WORKS AND SPARES | LAKSHAY KUMAR(P), | 16-12-2022 | no | 13-10-2023 | 301 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/642/2022 | M/S SHREE GANESH POLYMERS THROUGH ITS PROP SHRI SUNIL GARG Vs M/S BAG POLY | JANMA JAI TYAGI(P), | 03-08-2022 | no | 17-10-2023 | 440 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/639/2022 | M/S GARG PLASTIC INDUSTRIES (THROUGH ITS PROP KISHAN LAL GUPTA) Vs M/S BAG POLY | JANMA JAI TYAGI(P), | 02-08-2022 | no | 17-10-2023 | 441 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/542/2022 | M/S ANMOL ROAD CARRIER Vs M/S ATINDRA CONSTRUCTION PVT LTD | SUNIL KUMAR(P), | 11-07-2022 | no | 20-10-2023 | 466 | Contested | Nil | Nil | Recovery of Money--6 |
| | | | CS (COMM)/72/2019 | AAKASH GANGA INFRAVENTURES INDIA LTD Vs ALAKES NAYAK M/S ALAKES NAYAK | SANJAY RELAN(P), | 08-03-2019 | no | 21-10-2023 | 1688 | Contested | Nil | Nil | Recovery of Money--6 |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT-02 | West | CS COMM 194/2019 | NIRUAGGARWAL VS M/S ROYAL APPLICANCE P LTD | ANIL KUMAR GUPTA | 31-05-2019 | NO | 19-10-2023 | 1610 | contested | NIL | NIL | Recovery of money/commercial suit |
| | | | OMP COMM 13/2021 | SHRI RAGHAV ANAND VS KOTAK MAHINDRA PRIME LTD | VIKRAM DUA | 17-06-2021 | NO | 10-10-2023 | 850 | contested | NIL | NIL | U/S ARBITRATION ACT 34 |
| | | | OMP COMM 34/2021 | NITESH KHKHAR VS HEEMANK PURI | MUKESH VATSA | 12-11-2021 | NO | 17-10-2023 | 699 | contested | NIL | NIL | U/S ARBITRATION ACT 34 |

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|---------|--|-----------|---------------------|--|-------------------------|----------------------|---|----------------------|-------------------|---|-----------------------------|--|-----------------------------------|
| | | | CIV DJ 194/2021 | SANJEEV DANDONA AND ORD VS. AKSHRA HOSPITALITY LLP | RAJINDER MATHUR | 27-02-2021 | NO | 09-10-2023 | 972 | contested | NIL | NIL | Recovery of money/commercial suit |
| | | | MISC DJ 177/2022 | NIKUNJ WOODSPTV LTD VS MANOJ | MANOJ KHATRA | 12-04-2022 | NO | 06-10-2023 | 545 | contested | NIL | NIL | U/s 9 rule 13 Exparte set aside |
| | | | CIV DJ 608/2022 | OM LOGISTICS LIMITED VS ORIENT CRAFT LIMITED | CHANDRA PRAKASH VIG | 12-07-2022 | NO | 12-10-2023 | 457 | contested | NIL | NIL | Recovery of money/commercial suit |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West | OMP (COMM)/5/2020 | M/S TRUE BLUE FINLEASE LIMITED Vs MRS MEENAKSHI MITTAL AND ORS | NOT AVAILABLE | 28-02-2020 | --- | 05-10-2023 | 1340 | DISMISSED (CONTESTED) | NIL | NIL | Arbitration U/s 34 |
| | | | OMP (COMM)/22/2023 | ANIL KUMAR Vs HDB FINANCIAL SERVICES LTD | NOT AVAILABLE | 21-08-2023 | --- | 18-10-2023 | 56 | DISMISSED (CONTESTED) | NIL | NIL | Arbitration U/s 34 |
| | | | CS (COMM)/218/2020 | M/S ACTION INTERNATIONAL P LTD Vs M/S INDIAN BOOT HOUSE AND ANR | NOT AVAILABLE | 05-09-2020 | --- | 31-10-2023 | 1120 | DISMISSED (CONTESTED) | NIL | NIL | Suit for recovery |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | West | CS (COMM)/552/2021 | UNION BANK OF INDIA ERSTWHILE ANDHARA BANK Vs M/S ASHARI DISTRIBUTOR THROUGH | Sh Sarthak Bhatia, | 16/11/21 | No | 04/10/23 | 687 | DECREED | 04/10/23 | Nil | Nil |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | West | CS (COMM)/516/2022 | ELEGANT ASSOCIATES Vs KRF LIMITED | Sh Surender Singh | 01.07.2022 | No | 31.10.2023 | 487 | Contested | 31.10.2023 | NIL | NIL |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West | Nil | | | | | | | | | | |
| 20 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | CS (COMM.)/663/2022 | STATE BANK OF INDIA Vs SMT. HARSH LATA | JAWAHAR CHAND CHAWLA | 29.07.2023 | NO | 04.10.2023 | 434 | DECREED | N/A | N/A | RECOVERY OF MONEY |
| | | | CS (COMM.)/159/2023 | GAURAVJIT KOCHHAR Vs VINEET GUPTA PROP MS | JITENDER KUMAR | 13.03.2023 | NO | 16.10.2023 | 217 | DISPOSED | N/A | N/A | RECOVERY OF MONEY |
| | | | OMP (COMM.)/17/2021 | ASSOCIATED INDUSTRIES Vs NATIONAL SEEDS | JUTERANJEET SINGH SIDHU | 06.02.2021 | NO | 05.10.2023 | 971 | ALLOWED | N/A | N/A | U/S 34 |
| | | | OMP (COMM.)/77/2020 | SACHIT KUMAR SAHIJPAL Vs SOLE ARBITRATOR SANJAY AGARWAL ADV | ATUL RASTOGI | 03.10.2020 | NO | 09.10.2023 | 1101 | ALLOWED | N/A | N/A | U/S 34 |
| | | | OMP (COMM.)/99/2020 | UNION OF INDIA Vs PARADISE INTERIORS | RAMESH CHANDRA | 27.11.2020 | NO | 18.10.2023 | 1055 | DISMISSED | N/A | N/A | U/S 34 |
| | | | OMP (COMM.)/92/2020 | JAIVEER SINGH Vs PAISALO DIGITAL LTD | DINESH CHANDRA TRIPATHI | 09.11.2020 | NO | 18.10.2023 | 1073 | RETURNED | N/A | N/A | U/S 34 |

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| 21 | SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | | CS (COMM.) 369 / 2022 | SK AGARWAL AND CO Vs SUPER DISCO ISPAT PVT LTD | MR. SHREY SRIVASTAVA | 21.04.2023 | NO | 03.10.2023 | 531 | DECREED | NA | NA | SUIT FOR RECOVERY |
| | | | CS (COMM.) 402 / 2022 | UCO BANK Vs KARAN PAL | MR. SHIKHAR KUMAR | 04.05.2022 | NO | 03.10.2023 | 518 | DECREED | NA | NA | SUIT FOR RECOVERY |
| | | | CS (COMM.) 684 / 2022 | M/S PRUDENT SEA AND AIR SERVICES PVT LTD Vs MANIESH GOEL | MR. SHREY KAUSHAL | 05.08.2022 | NO | 18.10.2023 | 440 | DECREED | NA | NA | SUIT FOR RECOVERY |
| | | | OMP (COMM.) 49 / 2022 | SUNIL KUMAR SHARMA Vs SUSHILA SHARMA | MR. ATUL RATHI | 24.03.2022 | NO | 31.10.2023 | 587 | PETITION DISMISSED | NA | NA | U/S - 34 OF ARBITRATION AND CONCILIATION |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | | CS (COMM.)/710/2022 | DR RENU SINGH Vs DMG FINANCE AND INVESTMENT PRIVATE LIMITED | MS. SONAKSHI SINGH | 20-08-2022 | NO | 11-10-2023 | 417 | PLAINT REJECTED | NA | NA | Suit for recovery |
| | | | OMP (I) (COMM.)/67/2023 | SUKOMAL ALAG AND ANR Vs KOTAK MAHINDRA BANK LTD. | SH. RAJESH SINGH | 31-08-2023 | NO | 13-10-2023 | 43 | DISPOSED | NA | NA | Section 9 of Arbitration & Conciliation Act, 1996 |
| | | | CS/408/2019 | M/S GLOBAL VENTURES Vs AIR INDIA SATS AIRPORT SERVICES PVT LTD | SH. RITESH SAKSHENA | 14-05-2019 | NO | 26-10-2023 | 1626 | DISMISSED | NA | NA | Suit for recovery |
| 23 | SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | OMP (COMM.)/11/2023 | ROHIT DHAR Vs M/S TOYOTA FINANCIAL SERVICES INDIA LTD. | Sh Apratim Animesh | NOT AVAILABLE | NO | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | Petition U/s 34 of the Arbitration & Conciliation Act |
| | | | OMP (COMM.)/40/2023 | SUNNY CHAUDHARY Vs SHRI RAM TRANSPORT FINANCE | Ms Sonal Beniwal | NOT AVAILABLE | NO | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | Petition U/s 34 of the Arbitration & Conciliation Act |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | CS (COMM)/47/2021 | JASLEEN KAUR Vs SALMAN KHAN | SIDHARTH TYAGI | NOT AVAILABLE | YES | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | NA |
| | | | OMP (COMM.)/65/2021 | M/S H G RETAIL SOLUTIONS PVT LTD Vs M/S INTEC CAPITAL LIMITED | CHANDRA SHEKHAR | NOT AVAILABLE | NO | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | NA |
| | | | CS (COMM)/431/2021 | SALMAN KHAN, COUNTER CLAIMANT Vs JASLEEN KAUR, RESPONDENT | SALMAN KHAN | NOT AVAILABLE | YES | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | NA |
| | | | OMP (COMM.)/5/2023 | OTTIMO VISUALS Vs M/S ESSEL HOUSING PROJECTS PVT. LTD. | ARUN DUGAL | NOT AVAILABLE | NO | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | NA |
| | | | ARB. A.(COMM.)/6/2023 | NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED Vs DR. VIVEK PHANSWAL | ANIL KUMAR SHAU | NOT AVAILABLE | NO | NOT AVAILABLE | NOT AVAILABLE | Contested | NA | NA | NA |
| 25 | SH. SANDEEP YADAV | South | OMP (COMM.)/14/2023 | ANTRIKSH ENGICON PVT LTD Vs SAHIL JAIN | Ms. Kajal Diwan | NOT AVAILABLE | No | NOT AVAILABLE | 215 | Contested | NA | NA | Petition Under Section 34 |

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| | | | OMP (COMM.)25/2020 | UNION OF INDIA Vs SURINDER KUMAR GARG | Mr. Vikas Jain | NOT AVAILABLE | No | NOT AVAILABLE | 1095 | Contested | NA | NA | Petition Under Section 34 |
| | | | OMP (COMM.)26/2020 | UNION OF INDIA Vs HRL FOODS PRIVATE LIMITED | Mr. Vikas Jain | NOT AVAILABLE | No | NOT AVAILABLE | 1095 | Contested | NA | NA | Petition Under Section 34 |
| 26 | SH. RAJEEV BANSAL | South | OMP (COMM.)19/2022 | GAURAV DUGGAL Vs IIFL HOME FINANCE LIMITED | PRASHANT KUMAR | 26-04-2022 | NO | 13-10-2023 | 535 | Contested | N/A | N/A | N/A |
| | | | OMP (COMM.)34/2022 | GOLD MAX TRADE N BIZ PVT LTD. AND ANR. Vs J. R. CREATION ADVERTISER PVT. LTD. | DHARMENDRA KUMAR YADAV | 08-06-2022 | NO | 10-10-2023 | 489 | Contested | N/A | N/A | N/A |

| Sr. No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place | Date of Pre-Decision | Days for disposal | Nature Disposal (Contested Settled) | Date of execution of decree | Number of days for execution of decree | Act Section from |
|--------------------|---|-----------------|---------------------|---|------------------------|----------------------|---|----------------------|-------------------|-------------------------------------|-----------------------------|--|------------------|
| 27 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | CS/COMM/201/21 | CHANDAN KASHIKAR V/S ACO SYSTEMS AND SOLUTIONS PVT. LTD. | Sh. Rajeev Chauhan | 17.03.2021 | -- | 31.10.2023 | 958 | Contested | -- | -- | -- |
| 28 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | Nil | | | | | | | | | | |
| 29 | SH. AJAY KUMAR JAIN | SOUTH-EAST | CS (COMM)/95/2019 | M/S AMRIT SEAIR EXPRESS PVT LTD Vs M/SCARGO LINKERS | ANITA KAPOOR(P), | 07/05/19 | YES | 31/10/23 | 1638 | CONTESTED | NA | NA | NA |
| | | | CS (COMM)/544/2019 | M/S PATHANKOT TIMBER TRADERS Vs VIDYUT RAJ GUPTA | MASOOD HUSSAIN(P), | 07/08/19 | YES | 18/10/23 | 1533 | CONTESTED | NA | NA | NA |
| | | | CS (COMM)/130/2021 | PNEUMO CARE HEALTH PVT LTD Vs ALIVE TOURS AND TRAVALS LLP | CHHETARPAR SINGH(P), | 24/02/21 | YES | 25/10/23 | 973 | CONTESTED | NA | NA | NA |
| | | | CS (COMM)/185/2021 | SAHAMAL SINGH Vs FIVE RIVERS LOGISTICS PVT LTD | VIKAS SETHI(P), | 08/03/21 | YES | 31/10/23 | 967 | CONTESTED | NA | NA | NA |
| | | | CS (COMM)/316/2021 | M/S PORTRUCKS EQUIPMENTS PVT LTD Vs GURPREET KAUR GUJRAL | Serena Sharma(P), | 27/08/21 | YES | 13/10/23 | 777 | CONTESTED | NA | NA | NA |
| | | | CS (COMM)/328/2021 | VELEDA HERBAL PVT LTD Vs BIJAY KUMAR | Pankaj Kumar(P), | 28/08/21 | YES | 26/10/23 | 789 | CONTESTED | NA | NA | NA |
| | | | OMP (COMM)/122/2019 | RAMESH KUMAR Vs DELHI DEVELOPMENT AUTHORITY | T.P.S KANG(P), | 13/11/19 | YES | 05/10/23 | 1422 | CONTESTED | NA | NA | NA |
| | | | OMP (COMM)/24/2020 | JOGINDER PAL Vs M/S TATA MOTOR FINANCE COMPANY LTD | SHANKAR LAL(P), | 13/03/20 | YES | 26/10/23 | 1322 | CONTESTED | NA | NA | NA |
| | | | OMP (COMM)/32/2020 | FARRUKH MAQSOOD Vs PNB HOUSING FINANCE LTD | MUSHARRAF ALI KHAN(P), | 23/10/20 | YES | 31/10/23 | 1103 | CONTESTED | NA | NA | NA |
| OMP (COMM)/29/2021 | SOBEK AUTO INDIA PVT LTD Vs VAIBHAV GUPTA | VIPUL LAMBA(P), | 01/09/21 | YES | 12/10/23 | 771 | CONTESTED | NA | NA | NA | | | |
| 30 | MS. ANU GROVER BALIGA | SOUTH-EAST | Nil | | | | | | | | | | |
| 31 | SH. BHUPESH KUMAR | SOUTH-EAST | NOT AVAILABLE | M/S INDIAN TEXTILE Vs SUNRISE VETEMENTS THROUGH ITS PROPRIETOR MS. SANJAY PAINTEL | NASIR AZIZ(P), | 17/02/20 | YES | 09/10/23 | 1330 | Contested | -- | -- | -- |
| | | | NOT AVAILABLE | ASHWANI DEWAN Vs M/S MINISO LIFE STYLE PRIVATE LIMITED THROUGH ITS | SONAL CHAUHAN(P), | 28/08/20 | YES | 05/10/23 | 1133 | Contested | -- | -- | -- |

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|---------|--|------------|---------------------|--|--------------------|----------------------|--|--------------------------------|-------------------|--|-----------------------------|--|------------------|
| | | | NOT AVAILABLE | HG GRAPHICS PVT LTD VS FRANCHISE MANAGEMENT COMPANY PVT LTD | JEEVESH MEHTA(P), | 03/02/21 | YES | 14/10/23 | 983 | Contested | -- | -- | -- |
| | | | NOT AVAILABLE | MUKESH GOYAL VS MAYANK GARG | Ashok Kumar(P), | 14/12/22 | YES | 27/10/23 | 317 | Contested | -- | -- | -- |
| 32 | MS NIRJA BHATIA | SOUTH-EAST | CS DJ/781/2019 | BOSTON IVY HEALTHCARE SOLUTIONS (P) LTD Vs R.K. MEDICAL SULUTION COMPANY | PETAL CHANDOK(P), | 09/07/19 | -- | 31/10/2023 | 1515 | CONTESTED | NIL | NIL | NIL |
| 33 | SH. RAJESH KUMAR SINGH | SOUTH-EAST | Nil | | | | | | | | | | |
| 34 | SH. SANJAY SHARMA-I | EAST | CS COMM.NO. 77/2023 | M/S KAMAL ELECTRONICS VS. M/S JMD MAYA MARKETING PVT.LTD. | DEEPAK PARASHAR | 30-01-2023 | NO | 05-10-2023 | 245 | CONTESTED | NIL | NIL | RECOVERY |
| | | | CS COMM.NO.32/2020 | M/S JMD MAYA MARKETING PVT. LTD. VS. M/S KAMAL ELECTRONIC AND ANR. | P. SAINI | 23-01-2020 | NO | 05-10-2023 | 1347 | CONTESTED | NIL | NIL | RECOVERY |
| | | | CS COMM.NO. 78/2023 | BANK OF BARODA VS DELEEP KUMAR | SUDHA SHUKLA | 25-02-2023 | NO | 18-10-2023 | 233 | CONTESTED | NIL | NIL | RECOVERY |
| | | | CS COMM.NO.150/2022 | UNION BANK OF INDIA VS SANDEEP SHARAN DIWIVEDI | PRIYA RANJAN | 21-05-2022 | NO | 20-10-2023 | 514 | CONTESTED | NIL | NIL | RECOVERY |
| 35 | SH. CHANDRA SHEKHAR DISTRICT JUDGE COMMERCIAL COURT-02 | EAST | Nil | | | | | | | | | | |
| 36 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | CS-155/2022 | RAGHUBIR SINGH VS PREMLATA | ASHISH SHARMA | 15.02.2021 | ----- | 18.10.2023 | 975 | CONTESTED | NA | NA | NA |
| | | | CS-334/2019 | BHARTI TRIVEDI VS MAHENDER K. TIWARI | K.S GOSWAMI | 22.11.2019 | ----- | 19.10.2023 | 1427 | CONTESTED | NA | NA | NA |
| | | | CS(COMM)-25/2023 | UNION BANK OF INDIA VS VILESH VERMA AND ORS | Prabhash Kumar Jha | 16.03.2023 | ----- | 03.10.2023 | 201 | COMPROMISE D | NA | NA | NA |
| | | | CS(COMM)-53/2023 | AXIS BANK LTD. VS. MR SUSHIL KUMAR SHARMA | ANUPAM SINGH | 01.06.2023 | ----- | 04.10.2023 | 125 | COMPROMISE D | NA | NA | NA |
| | | | CS(COMM)-5/2023 | UNION BANK OF INDIA VS ANURAG TYAGI | Prabhash Kumar Jha | 09.01.2023 | ----- | 09.10.2023 | 273 | SETTLED IN LOK ADALAT | NA | NA | NA |
| | | | CS(COMM)-49/2023 | ICICI BANK LTD VS RUBY NAAZ AND ANR | SHAILENDRA BABBAR | 18.05.2023 | ----- | 11.10.2023 | 146 | COMPROMISE D | NA | NA | NA |

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|---------|-------|----------|------------------|--|----------------------|---|----------------------|-------------------|--|-----------------------------|--|------------------|
| | | | CS(COMM)-50/2023 | TYAGI ENTERPRISES PROP AFTAB ALAM VS AM WEBSHOP INDIA PVT LTD | 18.05.2023 | ----- | 19.10.2023 | 154 | COMPROMISE D | NA | NA | NA |
| | | | CS(COMM)-24/2023 | CANARA BANK VS SUNDER SINGH PROPRIETOR OF SINGH ENTERPISES | 16.03.2023 | ----- | 25.10.2023 | 223 | SETTLED IN MEDIATION | NA | NA | NA |
| | | | CS(COMM)-36/2023 | STATE BANK OF INDIA VS BEENA GOSWAMI PROP OF M/S AVNI INFRA TECH | 11.04.2023 | ----- | 25.10.2023 | 197 | SETTLED IN MEDIATION | NA | NA | NA |
| | | | CS(COMM)-70/2023 | SRI SAI STARCH AND CHEM VS MAA ANNAPURNA FOODA PRODUCTS | 27.07.2023 | ----- | 25.10.2023 | 90 | COMPROMISE D | NA | NA | NA |

| Sr. No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Decision Institution Mediation did not take place | Date of Pre-Decision | Days for disposal | Nature of Disposal (Contested Settled) | Date of execution of decree | Number of days for execution of decree | Act Section from |
|---------|---|------------|--------------------|--|----------------------------------|----------------------|--|----------------------|-------------------|--|-----------------------------|--|------------------|
| 42 | SH.VINOD YADAV | | CS(Comm)/53/19 | M/s Ruchika Vs. M/s Data Industries | Anil Kr. Singh | 15.03.2019 | | 03.10.23 | 1662 | Decreed | | | |
| | | | CS(Comm)/259/19 | Ram Pal Vs. Krishan Kr. @ Titu Bansal | Arun Sharma | 30.08.2019 | | 26.10.23 | 1516 | Decreed | | | |
| | | | CS(Comm)/259/19 | Krishan Kr. @ Titu Bansal Vs Ram Pal | Arun Sharma | 07.12.2019 | | 26.10.23 | 1414 | Decreed | | | |
| 43 | SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT) | North | Nil | | | | | | | | | | |
| 44 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | CS COMM. 360/2021 | SHREE JEE ENTERPRISES VS MAGNUM FIRE PROTECTION | KARTIK JAIN, J.P.SHARMA | 17.12.2021 | NIL | 09.10.2023 | 661 | ALLOWED | RECOVERY SUIT | NIL | NIL |
| | | | OMP COMM. 25/2023 | RAO TULA RAM HOSPITAL VS JAI DEEP SINGH | ASHISH SHARMA, M.K. MADAN | 15.04.2023 | NIL | 10.10.2023 | 178 | PETITION DISMISSED | ARBITRATION SECTION 34 | NIL | NIL |
| | | | CS COMM. 156/2019 | REBOUND ACE INDIA P LTD. VS MANAGEMENT COMMITTEE HAPPY MODEL SCHOOL | SUSHANT SINGHAL, AJAY CHAUDHARY | 25.09.2019 | NIL | 12.10.2023 | 1478 | ALLOWED | RECOVERY SUIT | NIL | NIL |
| | | | CS COMM.189/2019 | AMARJEET SINGH VS SHRIRAM GENERAL INSURANCE | UMA SHANKAR VATS, S.P.S. CHAUHAN | 20.11.2019 | NIL | 14.10.2023 | 1424 | ALLOWED | RECOVERY SUIT | NIL | NIL |
| | | | CS COMM. 259/2021 | RAKESH KUMAR VS GYAN SHAKTI C.G.H.S. | A.K.PANDEY, VIKRAM GULIA | 11.10.2021 | NIL | 21.10.2023 | 740 | DISMISSED | RECOVERY SUIT | NIL | NIL |
| | | | OMP COMM. 9/2022 | RAJAN SINGH VS M/S HDFC BANK LTD. | GAURAV PRASHAR, ISHPREET SINGH | 04.05.2022 | NIL | 30.10.2023 | 544 | ALLOWED | ARBITRATION SECTION 34 | NIL | NIL |
| 45 | MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02 | | CS (COMM)/50/2019 | M/S EDSON ENTERPRISES Vs SUHSIL JINDAL | Ms. Lovisha Kamra | 12-04-2019 | NIL | 17-10-2023 | 1649 | DISMISSED | Recovery Suit | NIL | NIL |
| | | | CS (COMM)/63/2019 | KRISHAN Vs VINOD KAPUR | Mr. Surender Singh | 07-05-2019 | NIL | 04-10-2023 | 1611 | DECREED | Recovery Suit | NIL | NIL |
| | | | CS (COMM)/152/2020 | KRISHNA INDUSTRES Prop Mr. Kapil Kumar Bansal Vs M/S KANAK EXPORTS Through Prop./Auth. | Mr. Paras Aggarwal | 19-10-2020 | NIL | 05-10-2023 | 1081 | DECREED | Recovery Suit | NIL | NIL |
| | | | CS (COMM)/169/2021 | PUNJAB NATIONAL BANK TH. ITS GM/AR Vs REBARI TRADERS (TH. GIRWAR REBARI)AND ANR | Mr Saurav Bhasin | 11-08-2021 | NIL | 04-10-2023 | 784 | DECREED | Recovery Suit | NIL | NIL |
| | | | CS (COMM)/176/2021 | PUNJAB NATIONAL BANK TH. MANAGER Vs MOHINDER KAUR KHANNA | Mr. Parikshit Mahipal | 13-08-2021 | NIL | 09-10-2023 | 787 | DECREED | Recovery Suit | NIL | NIL |

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|---------|--|----------|----------------------------|--|-----------------------|----------------------|--|--------------------------------|-------------------|--|--------------------------------------|--|-------------|
| | | | OMP (COMM.)/11/2022 | DINESH KUMAR Vs DCB BANK LTD. | Mr Ashish Upadhayay | 06-05-2022 | NIL | 04-10-2023 | 516 | PETITION ALLOWED | 34 of Arbitration & Conciliation Act | NIL | NIL |
| | | | OMP (COMM.)/26/2022 | WHITE SWAN INC Vs RBL BANK LTD | Mr. H.K. Shekhar | 23-07-2022 | NIL | 20-10-2023 | 485 | PETITION ALLOWED | 34 of Arbitration & Conciliation Act | NIL | NIL |
| | | | Execution (Comm.)/91/2022 | PAWAN KUMAR CHHABRA Vs SACHIN KUMAR SHARMA | Ms. Gayatri Puri | 25-07-2022 | NIL | 09-10-2023 | 441 | DISPOSED | Order 21 CPC | NIL | NIL |
| | | | Execution (Comm.)/92/2022 | PAWAN KUMAR CHHABRA Vs M/S OM ENTERPRISES | Ms. Gayatri Puri | 25-07-2022 | NIL | 09-10-2023 | 441 | DISPOSED | Order 21 CPC | NIL | NIL |
| | | | Execution (Comm.)/93/2022 | PAWAN KUMAR CHHABRA Vs M/S OM ENTERPRISES | Ms. Gayatri Puri | 25-07-2022 | NIL | 09-10-2023 | 441 | DISPOSED | Order 21 CPC | NIL | NIL |
| | | | Execution (Comm.)/94/2022 | PAWAN KUMAR CHHABRA Vs M/S OM ENTERPRISES | Ms. Gayatri Puri | 25-07-2022 | NIL | 09-10-2023 | 441 | DISPOSED | Order 21 CPC | NIL | NIL |
| | | | CS (COMM)/341/2022 | STATE BANK OF INDIA Vs RAKESH KUMAR SINHA | Ms. Vandana | 08-07-2022 | NIL | 25-10-2023 | 382 | REJECTED | U/O 7 Rule 11 CPC | NIL | NIL |
| | | | CS (COMM)/352/2022 | HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs MR. ANIL VERMA | Mr. Pradeep kumar Jha | 14-07-2022 | NIL | 10-10-2023 | 431 | DECREED | Recovery Suit | 418 | NIL |
| | | | CS (COMM)/378/2022 | STATE BANK OF INDIA Vs BHUPINDER GUPTA(Prop Vishal Wheel Aligner) | Mr. Ruchi Khurana | 28-07-2022 | NIL | 05-10-2023 | 438 | DECREED | Recovery Suit | 399 | NIL |
| | | | OMP (COMM.)/33/2023 | LATE MR ASHWANI KUMAR THROUGH HIS LEGAL HEIR YASH KAUSHIK Vs HDFC BANK | Mr Vishal Chhabra | 01-05-2023 | NIL | 16-10-2023 | 168 | PETITION ALLOWED | 34 of Arbitration & Conciliation Act | 376 | NIL |
| | | | OMP (COMM.)/44/2023 | DAVENDER PAL Vs M/S HDFC BANK LTD. | Mr Navdeep Kumar | 03-06-2023 | NIL | 18-10-2023 | 137 | PETITION ALLOWED | 34 of Arbitration & Conciliation Act | 367 | NIL |
| | | | Execution (Comm.)/253/2023 | DEEPIKA Vs M/S DIAMOND MULTISTATE COOPERATIVE GROUP HOUSING SOCIETY LTD. | Mr. Vipin Kumar | 06-05-2023 | NIL | 12-10-2023 | 159 | DISPOSED | Order 21 CPC | 332 | NIL |
| 46 | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | | CS COMM-556/2022 | ALP SECURITY SERVICES LTD VS MS YUNATI INTERNATIONAL | SYED NUZUZAAMA | 13.12.2022 | NIL | 19.10.2023 | 375 | DECREED | RECOVERY OF MONEY-37 | NIL | NIL |
| | | | CS COMM-13/2021 | UBI VS SUBHASH BOOKS DEPOT | SUNITA | 13.01.2021 | NIL | 25.10.2023 | 1015 | DECREED | RECOVERY OF MONEY-37 | NIL | NIL |
| | | | CS COMM-65/2023 | BANK OF BARODA VS SUKHMEET SINGH | DURGESH PAL | 04.02.2023 | NIL | 26.10.2023 | 264 | DECREED | RECOVERY OF MONEY-37 | NIL | NIL |

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|---------|-------|----------|-----------------|------------------------------------|----------------|----------------------|--|------------------------------|----------------|-------------------|--|-----------------------------|--|------------------|
| | | | CS COMM/71/2022 | MASCOT HEALTH VS ALPESH PATEL | NAVEEN | 02.03.2022 | NIL | | 30.10.2023 | 607 | DECREED | RECOVERY OF MONEY-37 | NIL | NIL |
| | | | CS COMM-36/2023 | CANARA BANK VS VINITA DEVI | SANJEEV CHOPTA | 18.01.2023 | NIL | | 31.10.2023 | 196 | DECRRD | RECOVERY OF MONEY-37 | NIL | NIL |